Format for Reg 31(5) Clause (d)

Annexure 5

Name of the Corporate Debtor: **Diabari Tea Company Limited**; Date of Commencement of Liquidation: **11.03.2020**; List of Stakeholders as on: **13.03.2021**

List of Secured Financial Creditors

(Amount in Rs)

Sl. No	Details of Claimant			Details of Claims received		Details of Claims admitted					Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any
	Department	Government	Identification No	Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Amount covered by Lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of Claim admitted					
1	Commercial Taxes	West Bengal	NA	19.06.2020	52,75,951	52,75,951	OC	Nil	No	100	Nil	Nil	Nil	Nil	Nil